

**RAJASTHAN HIGH COURT, JODHPUR**

**ORDER**

No.Estt.(RJS)/110/2013

Date : 23.08.2013

**I**

The services of **Shri Dinesh Kumar Gupta**, an Officer in the District Judge Cadre, presently posted as **Additional District & Sessions Judge, Dungarpur** are placed at the disposal of Hon'ble the Chief Justice for his appointment/ posting as **Dy. Registrar(Examination), Rajasthan High Court, Jodhpur.**

**II**

**Shri Dinesh Kumar Gupta**, an Officer in the District Judge Cadre, whose services have been placed at the disposal of Hon'ble the Chief Justice, is hereby transferred and posted as **Dy. Registrar(Examination), Rajasthan High Court, Jodhpur.**

**III**

On account of administrative exigencies, the following transfer/ posting of the Judicial Officers in the District Judge Cadre are made with immediate effect as under :-

| S. no. | Name of Officer Sarva Shri/Ms./ Smt.     | From                           | To   | Vice               |
|--------|--|--------------------------------|--|--------------------|
| 1.     | Yogendra Kumar Purohit                   | ADJ, Raisinghnagar             | Judge, Spl.Court, Communal Riots Cases, Jaipur | Vacant             |
| 2.     | Bhuvan Goyal                             | ADJ, Gulabpura (Bhilwara)      | Judge, Spl.Court, Communal Riots Cases, Tonk   | Vacant             |
| 3.     | Prabhu Lal Ameta                         | ADJ, Ramganjmandi (Kota)       | Spl. Judge, ACD Cases Court No.1, Jaipur       | O.P. Gupta-IV      |
| 4.     | Girish Kumar Sharma                      | ADJ No.1, Jodhpur Metropolitan | Spl.Judge, CBI Cases Court, Jodhpur            | Vacant             |
| 5.     | Jagdish Prasad Sharma-IV<br>(ON REQUEST) | ADJ, Parbatsar                 | ADJ No.19, Jaipur Metropolitan hq. at Sanganer | Vacant             |
| 6.     | Sudhir Pareek<br>(ON REQUEST)            | ADJ, Bali                      | ADJ No.2, Alwar                                | Vacant             |
| 7.     | Mukesh Tyagi                             | ADJ, Sawai Madhopur            | ADJ, Dungarpur                                 | Dinesh Kumar Gupta |
| 8.     | Virendra Kumar Pathak                    | ADJ No.6, Jodhpur Metropolitan | ADJ, Bansoor (Alwar)                           | Vacant             |
| 9.     | Satish Chandra                           | ADJ No.10, Jaipur Metropolitan | ADJ, Ramganjmandi (Kota)                       | Prabhu Lal Ameta   |
| 10.    | Hanuman Prasad                           | ADJ No.15, Jaipur Metropolitan | ADJ No.1, Bayana (Bharatpur)                   | Shiv Dayal Singh   |

| S. no. | Name of Officer Sarva Shri/Ms./ Smt. | From                           | To                                 | Vice                   |
|--------|--------------------------------------|--------------------------------|------------------------------------|------------------------|
| 11.    | Narendra Kumar Sharma                | ADJ No.3, Bikaner              | ADJ, Parbatsar                     | J.P. Sharma-IV         |
| 12.    | Shyam Sunder Lata                    | ADJ No.3, Jaipur District      | ADJ, Gangapurcity (Sawai Madhopur) | Archana Agarwal        |
| 13.    | Pradeep Kumar Jain                   | ADJ No.13, Jaipur Metropolitan | ADJ, Shahpura (Bhilwara)           | Vacant                 |
| 14.    | Naipal Singh                         | ADJ No.12, Jaipur Metropolitan | ADJ, Sujangarh (Churu)             | Vacant                 |
| 15.    | Phool Singh Tomar                    | ADJ No.1, Beawar (Ajmer)       | ADJ, Karanpur (Ganganagar)         | Vacant                 |
| 16.    | Mahendra Singh                       | ADJ No.5, Ajmer                | ADJ, Raisinghnagar (Ganganagar)    | Yogendra Kumar Purohit |
| 17.    | Devendra Dixit                       | ADJ No.6, Kota                 | ADJ, Kekri (Ajmer)                 | Vacant                 |
| 18.    | Prithvi Raj Sharma                   | ADJ No.6, Jaipur Metropolitan  | ADJ, Phalodi (Jodhpur Distt.)      | Praveer Bhatnagar      |
| 19.    | Pawan Kumar Sharma                   | ADJ, Tonk                      | ADJ, Bali (Pali)                   | Sudhir Pareek          |

**IV**

The following transfer/ posting of the Judicial Officers in the Senior Civil Judge Cadre are made with immediate effect as under :-

| S. No. | Name of Officer Sarva Shri/Ms./ Smt. | From                                | To                                    | Vice              |
|--------|--------------------------------------|-------------------------------------|---------------------------------------|-------------------|
| 1.     | Yogesh Kumar Gupta<br>(ON REQUEST)   | CJM, Baran                          | CJM, Alwar                            | Vacant            |
| 2.     | Brij Madhuri Sharma<br>(ON REQUEST)  | ACJM, Nagaur                        | ACMM(CBI Cases), Jodhpur Metropolitan | Ms. Poonam Durgan |
| 3.     | Gauri Shanker Sharma<br>(ON REQUEST) | ACJM, Gangapurcity (Sawai Madhopur) | ACMM No. 3, Jaipur Metropolitan       | Vacant            |

**V**

In addition to their own duties, the following officers are appointed/posted as Presiding Officers of the vacant Courts shown against their names, with immediate effect till further orders :-

| S. No. | Name of officer with the original posting SARVA SHRI/MS. : | Name of vacant Court(s) of which the Presiding Officer appointed in addition to his own duties |
|--------|--|--|
| 1.     | Pradeep Kumar Jain<br>ADJ, Shahpura (Bhilwara)             | ADJ, Gulabpura   |
| 2.     | Naipal Singh<br>ADJ, Sujangarh (Churu)                     | ADJ, Ratangarh   |
| 3.     | Hanuman Prasad<br>ADJ No.1, Bayana (Bharatpur)             | ADJ No.2, Bayana   |

| S. No. | Name of officer with the original posting<br>SARVA SHRI/MS. : | Name of vacant Court(s) of which the Presiding Officer appointed in addition to his own duties |
|--------|---|--|
| 4.     | Narendra Kumar Sharma<br>ADJ, Parbatsar                       | ADJ, Deedwana  |

**Note:**

1. The Officers named in part II, III & IV of this order, are directed to hand over the charge in accordance with Order No.24/P.I. Dated 23.11.1998.
2. The officers transferred on own request shall not be entitled to claim transfer allowance and joining time.
3. In case successor takes over charge before issuance of posting order of the officer concerned the later shall await his posting order at the same Headquarter.
4. The officers who have been appointed as P.O. of out lying Courts in addition to their own duties shall hold Court at the respective places at least for three days in alternative week. The cases in which accused are in custody or there are direction of higher Court for time bound disposal of case shall be decided on priority basis. S
5. Shri Hanuman Prasad, who has been appointed as P.O. of the ADJ No.2, Bayana also in addition to his own duties shall dispose of that much additional work so as to achieve at least 40% of the standard of work for which he is holding additional charge.

**BY ORDER,**

*(Signature)*  
23.8.13

**REGISTRAR GENERAL**